

**HIGH COURT OF HIMACHAL PRADESH, SHIMLA - 171 001**

**RFP No.- HHC/Comp./e-Courts/MPLS/2017-I-**

**Dated- 1<sup>st</sup> September, 2017**

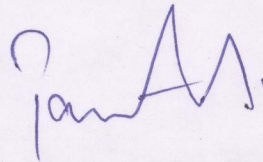
**Subject:- Extension of Time**

Last date for submission of technical & commercial/ financial bids in response to Request for Proposal (RFP) Notice mentioned above for Supply, Installation & Commissioning of MPLS Connectivity at various Court Complexes under the jurisdiction of the High Court of Himachal Pradesh Under eCourts Mission Mode Project is extended up to 15-11-2017 at 2:00 PM.

**Revised Schedule for RFP**

Reference number	HHC/ Comp./ e-Courts/ MPLS/ 2017-I-
RFP Corrigendum Release Date	10.10.2017 upto 2:00 p.m.
Last Date and Time for receipts of RFP offers	15.11.2017 upto 4:00 p.m.
Date, Time & Place of opening the Technical Bids	16.11.2017 at 12:00 p.m. Computer Branch, New Administrative Block, High Court of Himachal Pradesh, Shimla
Addressee and address at which proposal in response to RFP notice is to be submitted	Registrar General, High Court of Himachal Pradesh, Ravenswood, Shimla-171001

Technical bids will be opened on 16-11-2017 at 12:00 P.M in presence of the bidders/representatives.



**Central Project Coordinator  
High Court of Himachal Pradesh, Shimla**

Date: 03-10-2017

Place: Shimla